

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal No. 198 of 2012

Dated : 2nd November, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Indian Wind Power Association ...Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Rahul Balaji

Counsel for the Respondent(s):

ORDER

Admit. Heard the Learned Counsel for the Appellant. Issue Notice. Dasti Service is permitted. Registry is also directed to serve notice on all the Respondents returnable on 11.12.2012.

Respondents are directed to file reply on or before 29.11.2012. In the meantime, it is open to the Appellant to file rejoinder, if any.

Post the matter for hearing on **11.12.2012 at Chennai Circuit**

Bench.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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